

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 14<sup>TH</sup> DECEMBER, 2021.

**NOTIFICATION**

**PART - A**

Sri. Ganesh Gangadharappa Kuruvatti, XXXV Addl. City Civil and Sessions Judge, Bengaluru City is transferred and posted as Prl. District and Sessions Judge, Vijayapura (Vacant Court) in the interest of public service, to take effect immediately.

**PART - B**

The following transfers and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect from the forenoon of **1<sup>st</sup> January, 2022:-**

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Smt. B.S.Bharathi	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. District and Sessions Judge, Chamarajanagar. (Vice Sri. S.S.Sultanpuri – due to retire from service on 31.12.2021)
2	Sri. Basavaraj S. Chegaraddi	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. District and Sessions Judge, Bidar. (Vice Sri. Kadloor Sathyanarayana Acharya – due to retire from service on 31.12.2021)

BY ORDER OF THE HIGH COURT

Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

: 2 :

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Bidar, Chamarajanagar and Vijayapura District.
- 2 Sri. Ganesh Gangadharappa Kuruvatti, XXXV Addl. City Civil and Sessions Judge, Bengaluru City with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post, immediately.
- 3 The Officers of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **1<sup>st</sup> January, 2022.**
- 4 The Courts concerned.
- 5 The Accountant General in Karnataka, Bengaluru.
- 6 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 7 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 10 The Private Secretaries to the Hon'ble Administrative Judges for City Civil Court, Bidar, Chamarajanagar and Vijayapura Districts and OOD posts.
- 11 The Director, Karnataka Judicial Academy, Bengaluru.
- 12 The Registrar, Karnataka Appellate Tribunal, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

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- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Buildings, Bengaluru.
- 21 The Registrar, Karnataka Appellate Tribunal, M.S.Buildings, Bengaluru.
- 22 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 23 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 24 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 25 Spare copies.

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